## 'Nal Se Jal' Scheme

## 1032. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has come out with ÂNal Se JalÊ Scheme, if so, the details thereof:
- (b) whether Government has set a target of providing tap water to every household by 2024;
  - (c) if so, the detailed plan work out to achieve the target; and
- (d) action taken to bridge the gap of 43 per cent between water availability and requirement and the time-frame by which it would be met, State-wise and metro-city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) The matter is under consideration of the Government.

(d) Water supply is a state subject. Government of India supplements the efforts of States for providing water supply in rural as well as urban areas. Under National Rural Drinking Water Programme (NRDWP), the Ministry provides technical and financial assistance to the States for creation of infrastructure for improving the coverage of providing safe drinking water in rural areas which would ultimately help in fulfilling the requirement of the water demand. Department of Water Resources advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of rainfall and other management measures to bridge the gap of water availability and demand. As reported by States on Integrated Management Information System (IMIS), out of total rural population of 9182.58 lakhs, 7001.42 lakhs rural population (76.25%) are having infrastructure for getting more than 40 litres per capita per day safe drinking water.

Further, the Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities which includes improving water supply in urban areas as one of the priority component under the mission.

## ERCP for irrigation and drinking water

 $\dagger 1033.$  DR. KIRODI LAL MEENA: Will the Minister of JAL SHAKTI be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.

- (a) whether it is a fact that Rajasthan Government has submitted a proposal to the Central Government regarding East Rajasthan Canal Project (ERCP) for irrigation and drinking water facility in 13 districts of the State and if so, the cost of phase one of the project;
- (b) whether the Central Government intends to accept this proposal of ERCP in the interest of people and if so, by when; and
- (c) whether Government is intending to declare it as a national project and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) Yes Sir. As reported by Central Water Commission (CWC), the Eastern Rajasthan Canal Project, Rajasthan envisages intra-basin transfer of water within the Chambal Basin by utilising surplus monsoon water available in Kalisindh, Parvati, Mej and Chakan sub-basins and diverting it into water deficit sub-basins of Banas, Gambhiri, Banganga and ParBati. The estimated total cost of the project is ₹ 37247.12 Crore (at 2014 Price Level). The objective of the project is to provide drinking, irrigation and industrial water to 13 districts of Eastern Rajasthan and enroute towns, villages and tanks as well as nearby command area. Govt. of Rajasthan has been requested to re-evaluate project in light of 13th Meeting of the MP-Rajasthan Interstate (I&P) Control Board guidelines and CWC guidelines in order to resolve the Inter-State issues involved.

(b) and (c) The State Governments from time to time send requests for inclusion of the projects in the scheme of National Projects. However, inclusion of any project in National Projects depends upon appraisal/approval by Advisory Committee of Department of Water Resources, River Development & Ganga Rejuvenation from techno-economic angle, investment clearance, fulfilment of criteria of the scheme of National Projects, availability of funds etc. No request in prescribed proforma has been received from State Govt. in this regard for consideration of the High Powered Steering Committee (HPSC), constituted by Central Govt. for implementation of National Projects.

## Per capita availability of potable water

†1034. SHRI P.L. PUNIA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the criteria set to provide minimum potable water for each person in rural and urban areas of the country at daily-basis, the details thereof;
  - (b) the quantum of potable water being provided in rural and urban settlements;